

first phase. Accordingly, the following have been identified as the components of the Action Plan :

1. Renovation (cleaning/desilting/repairing) of existing trunk sewers and outfalls.
2. Construction of interceptors to divert flow of sewage and other wastes into Ganga.
3. Renovation of existing sewage pumping stations and sewage treatment plants and installation of new ones.
4. Bringing human and animal wastes from locations proximate to the sewage/sullage digesters for sanitary disposal, production of energy and manure.
5. Providing sullage or sewage pumping stations.
6. Alternative arrangements to prevent discharge of animal and human wastes from cattle sheds.
7. Low cost sanitation schemes.
8. Biological conservation measures.
9. Pilot projects to establish cost effective systems for diversion of wastes.
10. Pilot projects to establish feasibility of technology applications in the treatment of wastes and resources/energy recovery.

(b) No, Sir. However some foreign Governments/Organisations have offered such assistance.

(c) France, U.S.A., Holland, World Bank have offered assistance. The implementation of this is likely to commence soon.

[English]

#### Repatriation of Kathmandu Bomb Suspect

246. SHRI G.G. SWELL : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) Whether following the bombing incidents in Kathmandu on June 20, 1985 Nepalese intelligence men toured parts of India in search of the suspects ; and

(b) Whether Nepal has asked for the

repatriation of one of the suspects ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN) : (a) Government has seen reports to this effect. The matter has been taken up with the Royal Nepal Government. A reply is still awaited from them.

(b) No, Sir.

#### Development of Trivandrum Airport

247. PROF. P.J. KURIEN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the traffic from and to the Trivandrum airport is on the increase ;

(c) if so, the percentage of such increase with year-wise break up during the past three years ;

(c) whether Government are aware that the present facilities available at the airport are adequate to meet the growing volume of traffic from and to this airport ;

(d) if not, whether there is any perspective plan to develop this airport so as to cope with the growing traffic ; and

(e) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) Yes, Sir.

(b) The information is being collected and will be laid on the Table of the Sabha.

(c) to (e). The existing facilities at the airport are being augmented to cater to the growing volume of traffic. To provide adequate space and passenger handling facilities, a new terminal complex is under construction and is nearing completion. Work relating to the provision of a visitor gallery in the domestic terminal building is in progress. It is also proposed to extend the domestic departure holding area during the Seventh Five Year Plan period.

#### Option from Central Employees for Pension

248. SHRI S.M. GURADDI :

SHRI VIJAY KUMAR MISHRA :

Will the PRIME MINISTER be pleased to state :

(a) whether any order has been issued to the employees of the Central Government to intimate before the end of July, 1985 regarding opting for pension ;

(b) whether this order has been made applicable to the employees of Railways, Posts and Telegraphs, Nationalised Banks and other Central Government Departments and offices ;

(c) if so, the details thereof ; and

(d) whether any objections were raised by the employees organisation in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : (a) order has been issued on 6.6.1985 by the Government allowing Central Government employees on Contributory Provident Fund benefits to exercise option to come over to pensionable establishment within a period of six months from the date of issue of the order.

(b) and (c). This order is applicable only to Central Government employees, including Railways and Posts & Telegraphs, subscribing to Contributory Provident Fund and not to the employees of Nationalised Banks.

(d) No objections have been received from any of the employees' organisations in this regard.

**Declaration of Shanidev Temple as a Tourist Centre**

249. SHRI KAMMODILAS JATAV : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) Whether 'Shanidev temple' of Hindus in Morena (MP) is the only temple of its kind in the country ;

(b) whether it is a religious as well as a tourist centre ;

(c) if so, whether Government would provide proper facilities after declaring it as tourist centre ; and

(d) the details in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) and (b). Morena in M.P. with its Shanidev Temple is only a religious place and not a tourist centre. It is reported that there are other temples dedicated to God Shanidev.

(c) and (d). The Department has not received any such proposal from the Madhya Pradesh Government. Such proposal, if received, will be favourably considered.

**Proposal to Raise Upper Age Limit for Backward Classes in Competitive Examinations**

250. DR. G. VIJAYA RAMA RAO : Will the PRIME MINISTER be pleased to state :

(a) whether wards of backward classes and poor people are finding it difficult to appear in various competitive examination as they complete their education at a later age due to financial and other constraints ; and

(b) if so, whether Government are considering to raise the upper age limit for the benefit of all categories of applicants with a view to give a fair change to such people ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K.P. SINGH DEO) : (a) No such difficulty has come to the notice of the Government.

(b) Does not arise.

**Dances at Indian Festival at Paris**

251. SHRI E. AYYAPU REDDY : Will the Minister of CULTURE be pleased to state :

(a) the number of parties that participated in the Indian Festival at Paris in June, 1985 ;

(b) the types of Dance systems from India that were performed in Paris ;